## 12.00 Noon

## PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table of the House.

- Report and Accounts (2004-2005) of the Mazagon Dock Limited (MDL), Mumbai and related papers
- II. Report and Accounts (2004-2005) of the Hindustan Aeronautics Limited (HAL), Bangalore and related papers
- III. Report and Accounts (2004-2005) of the Garden Reach Shipbuilders and Engineers Limited, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- I. (a) Annual Report and Accounts of the Mazagon Dock
  Limited (MDL), Mumbai, for the year 2004-2005,
  together with the Auditor's Report on the Accounts and
  the comments of the Comptroller and Auditor General
  of India thereon.
  - (b) Statement by Government accepting the above Report [Placed in Library. See No. L.T. 3225/05]
- II. (a) Annual Report and Accounts of the Hindustan
  Aeronautics Limited (HAL), Bangalore, for the year
  2004-2005, together with the Auditor's Report on the
  Accounts and the comments of the Comptroller and
  Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3224/05]
- III. (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report. [Raced in Library. See No. L.T. 2985/05]
- I. Report and Accounts (2004-2005) of the Central Cottage Industries Corporation of India Limited, New Delhi and related papers
- II. Report and Accounts (2004-2005) of the Cotton Corporation of India Limited, Mumbai and related papers
- III. Report and Accounts (2004-2005) of the Export Promotion Council for Handicrafts New Delhi and related papers
- IV. Report and Accounts (2004-2005) of various Textile Research Associations and the Central Wool Development Board, Jodhpur and related papers

THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA): Sir, I lay on the Table :

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Annual Report and Accounts of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 2998/05]
  - II. (a) Thirty-fifth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Mumbai, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3244/05]